NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

: CA/103/2017

PETITION NUMBER

: CP/7/2016

NAME OF THE PETITIONER(S)

: H. Ramesh

NAME OF THE RESPONDENT(S)

: M/s AUM Consultancy Pvt Ltd & 4 Ors

UNDER SECTION

: 210,213,241,242,243

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) P. H. Arvindh Pondian Er. Advocate por Cibivishno Caivihan

Counsel Mor

G. Shanthi Meensleshi

Counsel for 2nd
Respondent Applicant
in application to reject
CP NINE Shade kuron
d Mr. Jennifer Kuron

ORDER

Counsels for both the parties are present. Counsel for the Respondent/Petitioner has submitted the arguments. Counsel for the Applicant/Respondent has also filed written submissions and prayed for time for making oral submissions. At request, time is enlarged. Put up on 24.10.2017 at 10.30 A.M.

-8d-

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)